COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 126 OF 2018 IN EP NO. 01 OF 2017 IN APPEAL NO. 228 OF 2012

Dated: 8th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s. SNJ Sugars & Products Ltd. Petitioner(s) /

Appellant(s)

Vs.

Transmission Corporation of Andhra Pradesh Ltd. & Respondent(s)

Ors.

Counsel for the Petitioner(s) : Ms. V. Santhanalakshmi for

Mr. A. Venayagam Balan for R-2

Counsel for the Respondent(s) : Ms. Prerna Singh for R-1 & 3

Mr. K.V. Mohan

Mr. K.V. Balakrishnan for APERC

<u>ORDER</u>

Learned counsel appearing for the petitioner is stated to be in some personal difficulty and an adjournment is sought on that ground.

List the matter on <u>19.07.2018.</u>

(Justice N. K. Patil) Judicial Member

(I. J. Kapoor) Technical Member